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Title : Observation regarding Private Members' Business.

MADAM SPEAKER: Hon. Members, Private Members' Business relating to Bills is scheduled to be taken up at 3.30 PM today. As you are aware, Private Members' Bills are selected for discussion through the process of ballot. If the Bills are not taken up today, they have to go through the process of ballot again. As the Private Members' Business has not been taken up at all during the Session, and this is the last day available for this Business, I appeal to all sections of the House to allow the Private Members' Business to be taken up when the House re-assembles at 3.30 PM.

The House stands adjourned to meet again at 3.30 p.m.

12.09 hrs

The Lok Sabha then adjourned till Thirty Minutes

past Fifteen of the Clock.

15.30 hrs.

*The Lok Sabha re-assembled at Thirty minutes past Fifteen
of the Clock.*

(Shri P.C. Chacko *in the Chair*)

MR. CHAIRMAN: Mr. Mahesh Joshi.

...(Interruptions)

15.30 ½ hrs.

At this stage Shri Bal Krishna Khanderao Shukla, Shri C. Rajendran, Shri Shailendra Kumar and some other hon. Members came and stood on the floor near the Table.

â€¦(अवधान)